

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

To

The Director (Academics),
Delhi Judicial Academy,
Sector 14, Dwarika,
New Delhi.

No: 50827/2.9

Dated: 03/01/2019

Subject:- Experiential Training for Principal Magistrates of Juvenile Justice Boards of Jammu and Kashmir.

Madam,

The Juvenile Justice Boards in the State of Jammu and Kashmir have been set up recently in the month of August, 2018 and it was only in the month of October, 2018 that cases pertaining to Juveniles in Conflict with Law were transferred to these Juvenile Justice Boards. Therefore, the Judicial Officers i.e Principal Magistrates presiding over these Boards do not have much experience of functioning of these Juvenile Justice Boards. The Principal Magistrates are, therefore, required to be practically trained in the matter of functioning of the Juvenile Justice Boards and they are also required to visit the observation homes, so as to have firsthand knowledge about the working of these institutions. Delhi is pioneer in our country in implementing objectives of law pertaining to Juvenile Justice. Therefore, a visit to the Juvenile Justice Institutions of Delhi by the participating Magistrates of our State will be highly beneficial to them.

It is in the above backdrop that Hon'ble the Chief Justice has been pleased to nominate 11 Principal Magistrates of the State of Jammu and Kashmir, (List enclosed), for undergoing Experiential Training in Delhi Judicial Academy for a period of four days w.e.f. 08.01.2019.

You are, therefore, requested to make necessary arrangements for facilitating the training of the aforesaid officers. They may also be provided accommodation and transport facility as admissible under Rules.

With regards,

Yours faithfully,

Encls: As per the Letter.

(Sanjay Dhar)
Registrar General

No: 50827-31/2.9 Dated: 03/1/2019

Copy of the above forwarded to:

1. Registrar General, Delhi High Court, New Delhi.
2. Principal Secretary to Hon'ble the Chief Justice for information of Her Lordship.
3. Concerned Officer for information and compliance.
4. CPC e-Courts for uploading on the official website of the High Court of J&K.

Registrar General

**List of the Principal Magistrates attending the Experiential Training
Course at Delhi Judicial Academy w.e.f. 08.01.2019.**

- i. Sh. Parvaiz Iqbal, Principal Magistrate, Srinagar.
- ii. Sh. Mohammad Amin Mir, Principal Magistrate, Budgam.
- iii. Sh. Mehraj-ud-Din Sofi, Principal Magistrate, Ganderbal.
- iv. Sh. Sunil Sangra, Principal Magistrate, Kupwara.
- v. Sh. Javaid Alam, Principal Magistrate, Pulwama.
- vi. Sh. Abdul Qayoom, Principal Magistrate, Shopian.
- vii. Sh. Iqbal Ahmad Masoodi, Principal Magistrate, Kulgam.
- viii. Sh. Raja Mohammad Tasleem, Principal Magistrate, Bandipora.
- ix. Sh. Mansoor Ahmad Lone, Principal Magistrate, Kargil.
- x. Sh. Fayaz Ahmad Qureshi, Principal Magistrate, Baramulla.
- xi. Sh. Altaf Hussain Khan, Principal Magistrate, Anantnag.

